

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI
MEMORANDUM OF APPLICATION**

**(Under Section 18(1) read with Sections 14,15 of National Green
Tribunal Act 2010)**

Application No.16 OF 2024

IN THE MATTER OF:

Dr. Prasad Bhandge

... Applicant

Vs

The Karnataka State Pollution Control Board

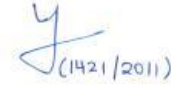
... Respondents

TYPED SET

S.No.	Date	Particulars	Page No.
1.	April, 2024	Roa of pond water	1-2
2.	25.07.2022	Inspection Report of the Karnataka Pollution Control Board dated 27.05.2022	3-12
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4.	-	Photographs of the subject area	14-19
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//Certified to be True Copies of the respective originals//

Dated this the 25th day of July, 2024 at Chennai


(1421/2011)

COUNSEL FOR THE APPLICANT

ACCREDITATIONS / RECOGNITIONS
 MoEF & CC / CPCB, New Delhi
 ISO / IEC 17025:2017
 (NABL TC- 6990)
 ISO 9001:2015
 ISO 45001:2018
 FOSTAC - FSSAI



TC-6990



CIN: U74900KA2013PTC069193

**NICHROME TESTING LABORATORY
 AND RESEARCH PRIVATE LIMITED**

170, 2nd MAIN JUDGES BUNGALOW ROAD, NARAYANPUR,
 DHARWAD, KARNATAKA, INDIA PIN : 580 008
 PH : 0836 – 2771115, 2778521
 email : nicechem@gmail.com, website : nichromelabs.com

TESTING / CONSULTING / ENGINEERING / TRAINING

MOU WITH VARIOUS EDUCATIONAL,
 GOVERNMENT AND PRIVATE AGENCIES

Format No: NTLR/F/111/00

Page 1 of 1

TEST REPORT

Name of Customer and Address:

Dr.Prasad M Bhandge,
 Near Corporation Bank,
 Subhash Road,Haliyal.

ULR Code No:

TC699024000003815F

Report Number:

NTLR/APR/3815

Sample Number:

APR/24/3815

Type of Sample:

POND WATER

Discipline:

Chemical & Biological

Group:

Water

Customer Reference:

NA

Sample Collected by:

Customer

Sampling Method:

-

Particulars of Sample Collected:

Grab

Environmental Condition:

30° C

Date of Collection:

19/04/2024

Date of Sample receipt:

19/04/2024

Date of Analysis started:

19/04/2024

Date of Completion:

26/04/2024

Date of Report:

26/04/2024

Sample Condition:

Satisfactory

Specification Standard:

NA

Sampling Location:
 Survey No.29, Hanumantha Kere
 Hullatti Gram, Haliyal

Sample Description:

1Ltr Pet Bottle & 300ml Sterilized Bottle

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT
Physico-chemical Parameters				
1	Colour,	Hazen Units	IS 3025 (Part 4)	BDL
2	Odour	-	IS 3025 (Part 5)	Disagreeable
3	Total Dissolved Solids (TDS)	mg/L	IS 3025 (Part 16)	3180.0
4	pH@ 25° C	-	IS 3025 (Part 11)	5.13
5	Total Alkalinity as CaCO ₃ ,	mg/L	IS 3025 (Part 23)	1696.0
6	Total Hardness (TH) as CaCO ₃ ,	mg/L	IS 3025 (Part 21)	1176.0
7	Nitrate Nitrogen (as NO ₃ N),	mg/L	IS 3025 (Part 34): 2019 (Chromotropic Acid Method)	43.8
8	Chloride (as Cl),	mg/L	IS 3025 (Part 32)	402.7
9	Sulphate (as SO ₄),	mg/L	IS 3025 (24/Sec1)	95.7
10	Calcium (as Ca),	mg/L	IS 3025 (Part 40)	282.5
11	Magnesium (as Mg),	mg/L	IS 3025 (Part 46)	114.3
12	Fluoride (as F),	mg/L	APHA 23rd Edition 4500F, D	0.17
13	Iron as Fe,	mg/L	IS 3025 (Part 53):2019 Phenathroline method	1.17
14	Turbidity,	NTU	IS 3025 (Part 10)	32.0
15	Copper,	mg/L	IS 3025 (Part 42): 2019	0.027
16	Zinc,	mg/L	IS 3025 (Part 49): 2014	0.113
17	Lead as Pb ,	mg/L	IS 3025 (Part 47) (RA-2019)	0.169
18	Cadmium as Cd,	mg/L	IS 3025 (Part 41): 2014	0.019
19	Nickel,	mg/L	IS 3025 (Part 54)(RA-2019)	0.201
20	Total Chromium,	mg/L	IS 3025 (Part 52)(RA-2019)	BDL
Bacteriological Parameters				
21	Total Coliforms	Presence / Absence	IS :15185	32
22	E-coli	per 100 mL Sample	IS :15185	Absent

BDL- Below Detectable Limit, (Colour - 1 Hazen units, Total Chromium - 0.10 mg/L)

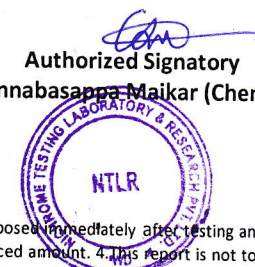
Authorized Signatory
 Ambarish Sindagi (Microbiology)

Authorized Signatory
 Channabasappa Maikar (Chemical)

--END OF REPORT--

Note:

1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified. 3.Total liability of our laboratory is limited to the invoiced amount. 4.This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5.If any disputes Subject to Dharwad Jurisdiction. 6.When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days of the date of issue of the report.





CIN: U74900KA2013PTC069193

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ACCREDITED LABORATORY

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Page 1 of 1

TEST REPORT

Name of Customer and Address:

Dr.Prasad M Bhandge,
Near Corporation Bank,
Subhash Road,Haliyal.

Customer Reference:

NA

Sampling Location:

Survey No.29, Hanumantha Kere
Hullatti Gram, Haliyal

Sample Description:

1Ltr Pet Bottle

Report Number:

NTLR/APR/58

Sample Number:

APR/24/3815

Type of Sample:

POND WATER

Discipline:

Chemical

Group:

Water

Sample Collected by:

Customer

Sampling Method:

-

Particulars of Sample Collected:

-

Environmental Condition:

30° C

Date of Collection:

19/04/2024

Date of Sample receipt:

19/04/2024

Date of Analysis started:

19/04/2024

Date of Completion:

26/04/2024

Date of Report:

26/04/2024

Sample Condition:

Satisfactory


Specification Standard:

NA

RESULTS

SL.NO	PARAMETERS	UNITS	TEST METHOD	RESULT
1	Chemical Oxygen Demand	mg/L	IS : 3025 (Part 58)	4159.4
2	Biochemical Oxygen Demand 3 days at 27° C,	mg/L	IS 3025 (Part-44)	3862.0
3	Manganese	mg/L	IS 3025 (Part 59)	BDL
4	Total Arsenic	mg/L	IS : 3025 (part- 37)	BDL

BDL- Below Detectable Limit(Manganese-0.10mg/L, Total Arsenic-0.01mg/L)


 Authorized Signatory

Channabasappa Maikar (Chemical)

--: END OF REPORT: --


Note:

1.The results listed above pertain only to the tested samples and applicable parameters. 2. Samples which are degradable/unstable will be disposed immediately after testing and others will be disposed after 15 days from the date of issue of test report unless otherwise specified. 3.Total liability of our laboratory is limited to the invoiced amount. 4.This report is not to be reproduced either wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without prior written permission. 5.If any disputes Subject to Dharwad Jurisdiction. 6.When Laboratory is required by law/contractual agreements to release confidential information, the customer shall be informed unless prohibited by law. 7. Sampling is not done by us unless otherwise specified. 8. Any discrepancy in the test report should be notified within 15 days. 9. For any Complaints kindly register in our Complaint Register maintained with Customer service Coordinator.

**Inspection report of Smt. Ghazala Ameen, Environmental Officer, Karnataka
State Pollution Control Board, Regional Office, Karwar**

1	Name and Address of the Industry	M/s E.I.D. Parry (India) Ltd., Hullatti Village, Haliyal Taluka, U.K. District
2	Officer accompanied	Dr. Ganapati Hegde- DEO
3	Date of inspection	26/05/2022
4	Person Contacted	1. Sri. Ashok Kumar- DGM process 2. Sri. Raja Sab-HR Manager. 3. Alalam Sheah-Senior manager distillery 4. Vittal Kasamalgi-Officer cane
5	Type of activity of the industry along with category and classification as per Board notification	Large Red (17-Category) Sugar and Distillery
6	Product Manufacture:	1. Manufacturing of sugar with Sugar cane crushing capacity 11,500TPD (3,45,000 TPM). 2. R.S./ENA/I.S/ETHANOL of capacity 90KLPD (2,700KL/Month). 3. Bagasse of capacity 3386.75 TPD (101602.5 T/month). 4. Molasses of capacity 653.57 TPD (19,607 MT/Month). 5. Co-generation power plant of capacity 57MW
7	Consent status	Consent under Water Act and Air Act is valid up to 30/06/2026 vide consent order no. AW-327014, dated: 23/09/2021. Before issue of regular consent renewal industry has obtained CFExp for Sugar cane crushing of capacity from 6000TCD to 11,5000 TCD and Co-generation power plant from 34 to 57 MW and installation of 100TPH Boiler (bagasse fired) vide consent order no. CTE-323225, dated: 29/01/2021. Further industry has applied and obtained CFO expansion under Water Act and Air Act for Sugar cane crushing of capacity from 6000TCD to 11,5000 TCD and Co-generation power plant from 34 to 57 MW and installation of 100TPH Boiler (bagasse fired) which is valid up to 30/06/2026 vide consent order no. AW-329434, dated: 25/01/2022.
7	Authorization status under Hazardous & Other Wastes(Management & Transboundary Movement) Rules, 2016	Unit has valid authorization vide no. 328508, dated: 3/12/2021 for the period up to 30/06/2026.

M/s E.I.D. Parry (India) Ltd., located at Hullatti Village, Haliyal Taluk, U.K. District is an existing sugar and distillery industry and they have obtained consent and CFO expansion under Water Act and Air Act for the manufacture of sugar with Sugar cane crushing capacity 11,500TPD (3,45,000 TPM), R.S./ENA/I.S/ETHANOL of capacity 90KLPD (2,700KL/Month), Bagasse of capacity 3386.75 TPD (101602.5 T/month), Molasses of capacity 653.57 TPD (19,607 MT/Month) and Co-generation power plant of capacity 57MW for the period upto 30/06/2026. Also obtained authorization under Hazardous & Other Wastes (Management & Transboundary Movement) Rules, 2016, which is valid upto 30/06/2026.

This Office received compliant from Dr. Prasad M Bhandge, Sri. Rudrappa Chowhan and others on 1/05/2022 and hard copy of the same received by this office on 4/05/2022 regarding discharge of untreated effluent into hanuman Lake and same copy of the complaint received from Board Office on 24/05/2022 and also from Chief Executive Officer, Karnataka Tank Conservation & Development Authority, Bangalore on 25/05/2022. Based on above grievance, this office issued notice to industry vide no. 183, dated: 7/05/2022. Subsequently, industry authority has submitted reply on 12/05/2022 and same was received by this office on 17/05/2022. Further, this office received a letter on 25/05/2022 from Sri. Rudrappa Chowhan and other (farmers) by stating they have withdrawn compliant made by them earlier and no issue/ pollution related problem from the industry.

This office received a oral compliant from Sri. Sandeep Kumar Babate on 25/05/2022 and news published in Karavali Munjavu on 25/05/2022 regarding fish kill in the Thatti halla due to discharge of effluent from the said industry. Based on above compliant/ grievance, Officers this Office inspected the industry and surrounding area on 26/05/2022 and observed the followings.

Observations made during inspection:

1. Based on compliant regarding fish kill visited Tatti Halla Dam and collected the water sample for analysis and handed over to KSPCB Laboratory, Dharwad.
2. During inspection as per complainant request visited the sugar cane crop land belongs to Sri. Huvappa Maruthi Gowda and alleged that, portion of sugar cane land becomes yellowish in colour due to use of borewell water and informed that the borewell water has been contaminated due to discharge of trade effluent from suagr industry. Complainants were informed that, they have communicated to Agriculture /horticulture department to know exact reason for the same. Hence, collected the sample of bore well water and handed over to KSPCB Laboratory, Dharwad. At the time of collection of sample, the pH of sample was checked by litmus paper and found value in between 7 to 8.
3. Complainants alleged that, the discharge of untreated trade effluent from the industry through kiruthore and ultimately joins to the Tatti halla near (up stream) Siddapura bridge. During inspection sample of Kiruthore and Tatti halla near (up stream) Siddapura bridge was collected and handed over to KSPCB Laboratory, Dharwad. At the time of collection of sample pH of sample was checked by litmus paper and found value in between 7 to 8.
4. During inspection not observed any fish kill in the area. Complainant informed that, fish kill was taken place on 24/05/2022 and killed fish were feed by birds and informed that, fish sample was collected by Fisheries Dept. for analysis.
5. Inspected the Paskol Lake which is located near to ETP towards south-east direction turns brownish in colour, may be the industry has discharged effluent to this lake and same water is being utilized by the farmers for irrigation as informed by complainants. Hence, collected the sample of Lake water and handed over to KSPCB Laboratory, Dharwad. At the time of

collection of sample pH of sample was checked by litmus paper and found value in between 7 to 8.

6. During inspection, it was observed that Hanuman Tank which is adjacent to factory turns brownish in color and on enquired with industry authority informed that, sudden rain during 3rd and 4th week of May 2022, runoff including stagnated water in storm water drain near sugar and distillery section may joined to the Hanuman Tank. Hence, collected the sample of Lake water and handed over to KSPCB Laboratory, Dharwad. At the time of collection of sample pH of sample was checked by litmus paper and found value in between 7 to 8.
7. Collected the sample of water from Hullatti pond located in front of the factory and handed over to KSPCB Laboratory, Dharwad also noticed that, the pond covered with Eichhornia crassipes and other weeds.
8. During inspection distillery unit and co-generation plants were under operation.
9. Sugar cane crushing activity was not under operation due to crushing activity completed on 12/04/2022 as informed by the industry authority.
10. During inspection the ETP was under operation and not observed discharge of treated or untreated effluent to the outside premises.
11. All the units of ETP was under operation. The industry has provided online continuous effluent monitoring system which shows real time data for the parameters such as PH, Flow rate, BOD, COD and TSS. The online reading during inspection are as follows,

Parameter	Readings
pH	7.99
COD (mg/L)	146.42
BOD (mg/L)	42.74
TSS (mg/L)	29.5
Temperature (°C)	32.4
Flow rate	27.5m ³ /hr

12. During inspection sample of treated trade effluent was collected from the outlet of treated water collection tank and handed over to KSPCB Laboratory, Dharwad for analysis.
13. The house keeping near/ surrounding area of ETP and also in entire unit premises are not satisfactory.
14. Industry authority informed that, sudden rain during 3rd and 4th week of May 2022, runoff including stagnated water in storm water drain near sugar and distillery section may joined to the Hanumanth tank and this might be the reason for change of tank water color.
15. All the Drains in the distillery and sugar mill sections are filled with stagnant water. This water might join the tank nearby and finally joining to Hanumantha tank. They need to see that every surface runoff or spillage or leakage is contained and carried forward in a scientific way to the ETP and treated to the stipulated standards. In this regard, their officials were informed to submit an action plan to contain the stagnant effluent and divert the same to ETP.
16. Unit has provided one coal shed at sugar mill section however; part of coal was stored in an open area without any protective measures.
17. Bagasse is being stored in secured manner near sugar mill boiler section and authority has installed plant and machineries for manufacturing of briquette out of bagasse and same will be used as fuel in boiler instead of baggasse to avoid fugitive emissions during feeding activity as per the direction of Board. However, during inspection briquette manufacturing unit was not working hence, fugitive emissions were observed in this area as they have stored huge quantity in an open area.

- 18. Boiler Ash from Sugar Mill section is being handed over to farmers to used as manure in the agricultural land and also for brick manufacturers. This fly ash is being stored temporarily in an open area near bagasse handling section and sugar mill boiler area. Due to storage of fly ash in an open area, fugitive emissions were noticed in this area.
- 19. Construction of road work was under progress in the industry premises without any protective measures, hence observed the fugitive emissions.

Process details:

1. Sugar Mill section;

Reception of sugar cane -> Shedder/crusher-> Diffuser-> Screening of juice-> Evaporation-> Boiling-> Crystallization-> Centrifugals -> Sugar and molasses separated.

2. Distillery Section;

Molasses-> Dilution of Molasses -> Fermentation-> Distillation-> Rectified Spirit and Ethanol generation.

Spent wash generated in distillery unit is being concentrated in Multiple Effective Evaporator and concentrated spent wash is being burnt in boiler. Bottom ash is being converted into granules and used/sold as fertilizer.

Water Pollution Control Status:

The source of water is from Kali River and requirement is about 3,491 KLD. The details of water consumption and waste water generation as per annexure-1 to consent are as below:

Sl. No	Purpose	Water Consumption existing in KLD	Waste water generation existing in KLD	Water Consumption after expansion in KLD	Waste water generation after expansion in KLD	Final disposal
1	Domestic purpose	35	28	45	36	Septic Tank and Soak Pit
2	Boiler Feed	1,150	0.00	668	331	
3	Cooling water	1,400	0.00	1845	125	The trade effluent generating from the existing unit shall be treated in the existing ETP of capacity 1600KLD. The trade effluent generated from the expansion activity shall be treated in the new ETP of capacity 1000 KLD for in addition to the existing ETP and treated water shall be
4	Manufacturing purpose (Sugar mill)	72	584	142	1134	
5	Manufacturing purpose (distillery and Cogen plant)	459	400	791	868	

						used for on land irrigation within the agricultural land in an area of 62 Acres.
--	--	--	--	--	--	--

The details of ETP of capacity 1600KLD and 1000KLD are as below.

Old ETP of capacity 1600 KLD			
Sl. No.	ETP units	dimensions	capacity
1	Bar screen chamber	1.4m X 3.0m X 1.0mSWD+0.3FB	4.2cum
2	Oil removal tank	2.0m X 8.5m X 1.2mSWD+0.4FB	20.4cum
3	Oil collection pit	11.0m X 1.0m X 1.0mSWD+0.5FB	1.0cum
4	Equalization tank	10.0m X 20.0m X 2.5mSWD+0.3FB	500cum
5	Lime dosing tank	1.5m X 1.5m X 1.5mSWD+0.3FB	3.375cum
6	Flash mixer tank	2.3m X 2.3m X 2.0mSWD+0.3FB	10.58cum
7	Tube settler tank	4.5m X 4.0m X 2.5mSWD+0.3FB	45cum
8	Feed tank	4.0m X 4.5m X 2.7mSWD+0.3FB	48.6cum
9	Anaerobic reactor	10.40m dia X 8.90mSWD+1.0FB	755.65cum
10	Bio-tower	8.0m X 8.0m X 6.0m	384cum
11	Settling tank	4.6m dia X 2.5mSWD+0.5FB	41.5cum
12	Aeration tank-1	5.0m X 10.0m X 4.5mSWD+0.5FB	225cum
13	New Aeration tank-2	39.0m X 18.0m X 3.0m	2106cum
14	Primary clarifier	9.0m dia X 2.5mSWD+0.5FB	158.96cum
15	New secondary clarifier	11.0m dia X 4.5m hig	450cum
16	Treated effluent collection tank	3.0m X 6.0m X 2.3mSWD+0.5FB	41.4cum
17	New sludge drain bed	4.98m X 4.93m X 1.45m	350cum
18	Sludge drying bed	5.0m X 5.0m X 1.45m	350cum
19	Filter chamber	1.50m X 1.50m X 2.0m	9cum
New ETP of capacity 1000 KLD			
Sl. No.	ETP units	dimensions	capacity
1	Bar screen chamber	8.4m X 0.90m X 3.950m	30 cum
2	Oil skimmer tank	8.4m X 3.50m X 3.950m	115 cum
3	Equalization tank	16.35m X 14.85m X 5.95m	1450 cum
4	Lime dosing tank	1.5m X 1.5m X 1.5m	4 cum
5	Aeration tank	29m X 41.85m X 4.0m	4854 cum
6	Clarifier	12.0m dia X 3.0m	330 cum
7	Sludge drying beds	4.98m X 4.93m X 1.45m	350 cum

The sample of Treated effluent collected on 19/01/2022, 3/02/2022 and 4/03/2022 are conforming to the standards (copy enclosed).

Air Pollution Control Status:

The source of air pollution in the unit and control measures attached to the source is as below:-

Sl.No.	Air Pollution source	Air Pollution control measures provided
1	Vibratory screen-10TPH	Chimney Ht.15m. AGL with multi cyclone dust collector.
2	Boiler- 15 TPH (Coal fired)	Chimney Ht.50m. AGL with Bag filter.
3	Boiler- 45 TPH (Bagasse fired)	Chimney Ht.44m. AGL with E.S.P.
4	Boiler- 120 TPH (Bagasse fired)	Chimney Ht.72m. AGL with E.S.P.
5	D.G. Set -500 KVA	Chimney Ht.30m AGL with acoustic enclosures.
6	D.G. Set -1000 KVA	Chimney Ht.30m AGL with acoustic enclosures.
7	Boiler- 100 TPH - New (Bagasse fired)	Chimney Ht.70m. AGL with E.S.P

- Stack monitoring with respect Particulate Matter from boiler of capacity 120 TPH at Sugar mill section and boiler of capacity 15TPH at Distillery unit was conducted on 17/03/2022 and result shows conforming to the standards stipulated in the consent order (copy enclosed).
- They have installed online continuous stack emission monitoring system to the chimney attached to the boiler of capacity 15TPH at distillery section for following parameters and reading noted during inspection are as follows;

Parameter	Readings
PM	62.91 mg/m ³
SO ₂	61.0PPM
NO _x	272.0 PPM

Hazardous Waste Management:

Unit has obtained authorization under Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 vide no. 328508, dated: 3/12/2021 for the period upto 30/06/2026.

Type of hazardous waste generated, and mode of disposal for which authorization given are as follows:-

Waste Category	Hazardous Waste generated	Authorized Quantity	Method of disposal as per authorization
5.1	Used Oil	0.5MT/A	Is being stored in secure manner and handed over to authorized re-processors/recyclers.

5.2	Wastes Residues Contaminated with Oil	0.002MT/A	Is being stored in secure manner and handed over to KSPCB authorized incinerators/co-processing in cement kiln.
33.1	Empty barrels/containers/liners contaminated with hazardous chemicals/wastes.	0.01MT/A	Is being stored in secure manner and handed over to KSPCB authorized recycler.

Authorities have submitted the annual returns under Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 for the financial year 2021-22.

Solid Waste Management:

Unit is generating following solid waste and details are as follows;

S. no.	Type of Solid Waste	Quantity generation in TPD	Mode of storage, treatment and disposal
1	Boiler Ash (Both fly ash and bottom ash)	46.7	Fly ash from Bagasse fired boiler section is being used as manure in agricultural land.
2	Distillery boiler ash	15	Is being converted into granules and used/sold as fertilizer.
3	Lime Sludge	2.0	Used for landfill in the premises.
4	Diffuser mud	12	Mixed with baggasse and used as fuel in boiler section.
5	ETP sludge	0.46	Used as a manure.
6	Yeast sludge	12	Is being converted into granules and used/sold as fertilizer.
7	Baggasse	3386.75	Used as fuel in boiler section.

➤ Unit has submitted environmental statement for the year 2020-21.

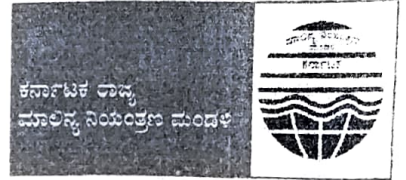
Recommendations:

In view of the above, it is desirable to issue show cause notice for the non-compliances observed during inspection under the provisions of Water Act and Air Act.

G. A. Meen
ENVIRONMENTAL OFFICER
 KSPCB, RO, KARWAR

ವ್ಯಾಪಾರ ಕಛೇರಿ, ಕಾರವಾರ
 "ಪರಿಸರ ಭವನ", ನ್ಯೂ ಕೆ.ಎಚ್.ಬಿ. ಕಾಲೋನಿ,
 ಹಬ್ಬುವಾಡಾ, ಕಾರವಾರ-581 301, ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆ,
 ಫೋನ್ / ಫ್ಯಾಕ್ಸ್ : 08382-227058
 ಇಮೇಲ್ : karwar@kspcb.gov.in
 ವೆಬ್‌ಸೈಟ್ : <http://kspcb.gov.in>

Regional office, Karwar
 Karnataka State Pollution Control Board
 "Parisara Bhavan", New K.H.B. Colony, Habbuwada,
 Karwar-581 301 Ullat Kannada District.
 Phone/Fax : 08382-227058
 Email : karwar@kspcb.gov.in
 Website : <http://kspcb.gov.in>



NO: KSPCB/EO/ RO- KWR/2022-23/ 248

DATE: 27 MAY 2022

To,

The Senior Vice President,
 M/s E.I.D. Parry (India) Ltd.,
 Hullatti Village, Haliyal Taluka,
 U.K. District.

Sir,

- Sub: Non compliance under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981-Reg
 Ref: 1. Consent order no. AW-327014, dated: 23/09/2021.
 2. CFO expansion order no. AW-329434, dated: 25/01/2022.
 3. This office received an oral complaint from Sri. Sandeep Kumar Babate on 25/05/2022 and news published in Karavali Munjavu on 25/05/2022 regarding fish kill at Tatti Halla.
 4. Officers of this office inspected the site and industry on 26/05/2022.

With reference to the above, this office received an oral complaint from Sri. Sandeep Kumar Babate on 25/05/2022 and news published in Karavali Munjavu on 25/05/2022 regarding fish kill in the Thatti halla due to discharge of effluent from your industry. Based on above complaint/ grievance, Officers of this Office inspected the industry and surrounding area on 26/05/2022 and observed the following non-compliances.

1. During inspection, as per complainant request visited the sugar cane crop land belongs to Sri. Huvappa Maruthi Gowda and alleged that, portion of sugar cane land becomes yellowish in colour due to use of borewell water and informed that the borewell water has been contaminated due to discharge of trade effluent from suagr industry.
2. Complainants alleged that, the discharge of untreated trade effluent from the industry through kiruthore and ultimately joins to the Tatti halla near (up stream) Siddapura bridge.
3. Inspected the Paskol Lake which is located near to ETP towards south-east direction turns brownish in colour, may be you have discharged effluent to this tank and same water is being utilized by the farmers for irrigation as informed by complainants.
4. During inspection, it was observed that Hanuman Tank which is adjacent to factory turns brownish in color and it seems you have discharged effluent to this tank.
5. The house keeping near/ surrounding area of ETP and also in entire industry premises are not satisfactory.
6. All the Drains in the distillery and sugar mill sections are filled with stagnated water. This water might finally joining to Hanumantha tank.
7. You have stored the coal in an open area without any protective measures.
8. You have stored huge quantity of Bagasse and fly ash in an open area which results fugitive emissions in an industry premises and surrounding area.
9. You have not taken precautionary measurements to reduce the emissions while construction of road work inside the industry premise.

From the above observations it is clear that, you are not serious to comply with the consent conditions issued vide ref (1&2) above. This is in violation of the CFO conditions & attracts action under section 33 of the Water Act, 1974 & section 31 of Air Act, 1981.

In view of the above, you are hereby directed to implement the recommendations and submit action plan to comply with the same within **15 days** of time.

1. Compliance to the CFO conditions and conditions stipulated in EC shall be submitted along with photographic and other documentary evidences.
2. Compliance to be submitted for above highlighted non-compliances with photographic and other documentary evidences.
3. You are required to see that every surface runoff or spillage or leakage is contained and carried forward in a scientific way to the ETP and treated to the stipulated standards.
4. Shall not to discharge any kind of effluent out side the factory premises and too any water body.
5. Shall take development work of Paskol Tank & Hanuman Tank and shall maintain wholesomeness of the water body.

In view of the above, you are hereby called upon to **SHOW CAUSE** within **15 days** from the date of issue of this notice as to why this office shall not recommend Board Office to initiate further course of action as per the provisions of section 33 of Water (Prevention and Control of Pollution) Act, 1974 and section 31 of Air (Prevention and Control of Pollution) Act, 1981.

Kindly acknowledge the receipt of this notice.

Yours faithfully

G. Ameen
ENVIRONMENTAL OFFICER
UKSPCB, RO, KARWAR

GMR INDUSTRIES LTD.
GMR Industries Limited (Sugar Division)

GMR

Haliyal Village,
Haliyal 581 329
Uttara Kannada District
Karnataka, India.
Tel: 091 08284-220676
Fax: 091 08284-220456
www.gmrgroup.in

GIDL/HALIYAL/ADMIN/2009/
February 20, 2009

The Tahasildar
Haliyal Taluka
Haliyal

Dear Sir,

Sub : Farmers issues – reg.
Ref: Meeting held at your Office on 18.02.2009 with farmers of Haliyal.

In continuation to the meeting we had with your goodselves and certain farmers of Haliyal, we wish to confirm the following :

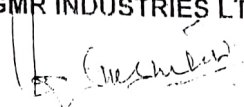
1. We had already done repairs to the road from Yellapur Naka to our Factory to certain extent. We confirm we will complete the balance repair work also by end of March 09.
2. We have noted the point of cleanliness of Hanumantha Pond. The water will be totally replenished with good water. This will also be done before 15/03/09. Necessary samples will be collected for soil testing and the same will be carried out.
3. We will be taking up making of katcha road from Bamanikoppa road to the back side of our factory for creating approach to farmer's fields before end of May 09. It will be time consuming since we need to shift our fencing and do the job.

As assured by us during the joint visit of the respected MLA and your goodselves, we confirm that we have not encroached any farmers land and the government pond. We request your goodselves to take up necessary survey on this particular area from your end to confirm the same.

We will keep the surroundings clean and we have no intention to pollute the atmosphere around the factory.

Thanking you,

Yours faithfully,
For **GMR INDUSTRIES LTD.**


G.P.S.K. DEEKSHITULU
VICE PRESIDENT















DRIVE LINK OF VIDEOS OF THE SUBJECT AREA

<https://drive.google.com/drive/folders/1Uj2-tufqz-8mNaMkqMSLJAI-ACWHch9?usp=sharing>